

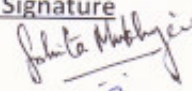
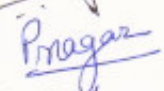
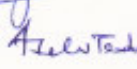
National Company Law Tribunal
Allahabad Bench
Allahabad

29(ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016.

NAME OF THE COMPANY: M/s J. B. Daruka Paper (Pvt.) Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Sushruti Mukherjee	Associate	Petitioner	
2.	Pratik J. Nagar	Associate	Respondent No. 15	
3.	ADESH TRIPATHY	P.C.S.	Respondent - 1, 3 & 5	

Order Dated 09.12.2016

CP NO.29(ND)/2009: JB Daruka Paper (Pvt.) Ltd.

In CA -15/2016 for substitution of legal representative of deceased,
Petitioner No.1 list it on 09.01.2017 for hearing.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 09.12.2016